

Contested commercial cases instituted on or after 1st August 2018 and disposed during the month of August-2020

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days execution of decree from date of decision	Act Section
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL	NIL										
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL										
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL										
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	ARBTN 526/2018	Transgulf Frozen Food Containers VS Shriram Transport Finance Co.	Abhinav Prakash	22.09.2018	NO	11.08.2020	690	ALLOWED			ARBITRATION & CONCILIATION ACT U/S 34
			ARBTN 532/2018	Transgulf Frozen Food Containers VS Shriram Transport Finance Co.	Abhinav Prakash	26.09.2018	NO	11.08.2020	686	ALLOWED			ARBITRATION & CONCILIATION ACT U/S 34
				M/S MONEYWISE FINANCIAL SERVICES VS PRASHANT SARIN	Prince Jain	09.07.2020	NO	19.08.2020	773	DISPOSED			RECOVERY

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			CS COMM 1762/19	INDUSIND BANK LTD VS SAHIBJI TRAVEL & TOUR	Bhaskar Shukla	11.10.2019	NO	20.08.2020	315	DISMISSED			RECOVERY
			OMP (1) (COMM.) 39/2020	UNION OF INDIA VS M/S PARISHUDH MACHINES	Hemant Payak	24.07.2020	NO	31.08.2020	405	COMPROMISE			RECOVERY
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL										
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL										

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7	VACANT COURT OF MS. ANJU BAJAJ CHANDNA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL										
8	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP (COMM.)/102/2019	M/S. KAYNET FINANCE LTD. V/S ARUN KUMAR	SH. ANAND MISHRA	06.06.2019	NA	18.08.2020	440	DISMISSED	NA	NA	34 Arbitration & Conciliation Act, 1996
			ARBTN – 5731/2018	UNION OF INDIA V/S U P STATE HANDLOOM CORPORATION LTD. & ANR.	SH. ASHISH KUMAR SHARMA	10.10.2018	NA	31.08.2020	692	DISMISSED	NA	NA	34 Arbitration & Conciliation Act, 1996
9	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03		NIL										
10	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court), North East, KKD, Delhi/	NORTH EAST	NIL										
11	Sh. Vinod Kumar, Ld. DJ (C.C.)	NORTH-WEST	NIL										
12	VACANT COURT OF MS. SEEMA MAINI, DISTRICT JUDGE (COMMERCIAL)	North	NIL										
13	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL										
14	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	OMP (COMM) 08/2020	SONAL TIWARI VS KOTAK MAHINDRA PRIME LTD.	SH. L.S. GAUTAM	19.11.2018	NO	28.01.2020	452	CONTESTED	NIL	NIL	34 ARBITRATION & CONCIL

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15	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST								NIL			
16	Ms. Raj Rani Mitra, District Judge (Commercial)-02	SOUTH-EAST								NIL			
17	SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH								NIL			
18	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH								NIL			
19	Sh. Narinder Kumar, DJ (Commercial Court)-01	West								NIL			
20	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West								NIL			
21	SH. SANJAY SHARMA-I, DJ (Commercial)	EAST								NIL			
										NIL			